

distributaries and minors be handed over to farmers' organisations for operation and maintenance in a phased manner.

- \* Government's responsibility may be limited to upper distribution system comprising main and branch canals.
- \* Farmers' organisations to be structured in tiers and their representatives to participate in deciding the operation plan of canal systems along with the Government agencies
- \* Water could be sold in bulk at concessional rates to the farmers' organisations who in turn will retail it to individual farmers.
- \* Basic structural changes and improvement in the Government agencies like irrigation departments to make them more inter-disciplinary and functionally oriented service
- \* Allowing the farmers to grow any crop within the operational plan and available water without imposing on them a particular cropping pattern

[English]

#### Supply of High Grade Coal to Power Plants

\*69 PROF AJIT KUMAR MEHTA Will the Minister of COAL be pleased to state

(a) whether the Government have decided not to supply high grade coal to the power plants in the country

(b) if so, the reasons therefor; and

(c) its impact on the coal based power plants in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) (a) No such decision has been taken by Government and power stations continue to be supplied the grades of coal which they have been getting in the past

(b) and (c) Does not arise, in view of (a) above

[Translation]

#### Kendriya Vidyalayas

\*70 DR G R SARODE  
SHRI VIRENDRA KUMAR SINGH

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the number of new Kendriya Vidyalayas accorded sanction during 1993-94, 1994-95 and 1995-96. State-wise.

(b) the total number of Kendriya Vidyalayas opened so far. State-wise,

(c) whether several Kendriya Vidyalayas are running in tents, and

(d) if so, the number thereof and the steps being taken for making arrangements of building for them and to appoint regular teachers and employees?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S R BOMMAI) (A) State-wise year-wise Kendriya Vidyalayas opened during the year from 1993-94 to 1995-96

| State             | 1993-94 | 1994-95 | 1995-96 | Total |
|-------------------|---------|---------|---------|-------|
| Andhra Pradesh    | 01      | 02      | 01      | 04    |
| Assam             | 01      | -       | 02      | 03    |
| Bihar             | 02      | 02      | 01      | 05    |
| Gujarat           | 02      | 01      | -       | 03    |
| Haryana           | 01      | 01      | 02      | 04    |
| Himachal Pradesh  | 01      | 01      | -       | 02    |
| Kerala            | 01      | -       | 02      | 03    |
| Karnataka         | 02      | -       | 01      | 03    |
| Madhya Pradesh    | 08      | 05      | 04      | 17    |
| Maharashtra       | 01      | -       | -       | 01    |
| Orissa            | 01      | 03      | 01      | 05    |
| Rajasthan         | 01      | 03      | 01      | 05    |
| Tripura           | 01      | -       | -       | 01    |
| Uttar Pradesh     | 02      | 03      | 01      | 06    |
| West Bengal       | -       | 01      | 02      | 03    |
| Delhi             | 01      | 01      | -       | 02    |
| Arunachal Pradesh | -       | -       | 01      | 01    |
| Nagaland          | -       | -       | 02      | 02    |
| Tamilnadu         | -       | -       | 01      | 01    |
| A&N Island        | -       | -       | 01      | 01    |
|                   | 26      | 23      | 23      | 72    |

(B) State-wise distribution of Kendriya Vidyalayas

| S No | Name of States/UTs | No of Kendriya Vidyalayas |
|------|--------------------|---------------------------|
| 1    | 2                  | 3                         |
| 1    | Andhra Pradesh     | 44                        |
| 2    | Assam              | 48                        |
| 3    | Bihar              | 57                        |
| 4    | Gujarat            | 41                        |
| 5    | Haryana            | 25                        |
| 6    | Himachal Pradesh   | 18                        |
| 7    | Jammu & Kashmir    | 26                        |
| 8    | Karnataka          | 28                        |
| 9    | Kerala             | 25                        |
| 10   | Madhya Pradesh     | 91                        |

| 1                       | 2                      | 3   |
|-------------------------|------------------------|-----|
| 11.                     | Maharashtra            | 54  |
| 12.                     | Manipur                | 05  |
| 13.                     | Meghalaya              | 07  |
| 14.                     | Nagaland               | 06  |
| 15.                     | Orissa                 | 30  |
| 16.                     | Punjab                 | 36  |
| 17.                     | Rajasthan              | 52  |
| 18.                     | Sikkim                 | 01  |
| 19.                     | Tamilnadu              | 29  |
| 20.                     | Tripura                | 05  |
| 21.                     | Uttar Pradesh          | 119 |
| 22.                     | West Bengal            | 48  |
| 23.                     | A&N Island, Port Blair | 03  |
| 24.                     | Arunachal Pradesh      | 10  |
| 25.                     | Chandigarh             | 06  |
| 26.                     | Delhi                  | 34  |
| 27.                     | Goa, Div & Daman       | 05  |
| 28.                     | Pondicherry            | 02  |
| 29.                     | Mizoram                | 01  |
|                         | Total                  | 856 |
| <i>Out side India :</i> |                        |     |
| 30.                     | Moscow                 | 01  |
| 31.                     | Nepal (Kathamandu)     | 01  |
|                         | Total                  | 858 |

(c) and (d). Out of 858 Kendriya Vidyalayas sanctioned, only 12 are running in tents. Of these 12, construction of permanent building has been sanctioned in respect of 6 Vidyalayas. In 3 Vidyalayas, land transfer has been effected and work is at the stage of preparing drawing and/or estimates. Land has not been formally allotted/transferred by the sponsoring authorities in respect of 3 Vidyalayas. The matter has been taken up with sponsoring authorities.

Filling up of the vacant post in the Kendriya Vidyalayas is a continuous process and efforts are made to appoint regular teachers and other staff as expeditiously as possible in all Vidyalayas.

[English]

#### Delhi Rent Control Act, 1995

\*71 SHRI BANWARI LAL PUROHIT  
SHRI HANNAN MOLLAH :

Will the Minister of URBAN AFFAIRS and EMPLOYMENT be pleased to state :

(a) whether the Government have examined the Delhi Rent Control Act, 1995 for implementation;

(b) whether the Government have received memoranda against the implementation of the Act;

(c) if so, whether the Government propose to make any further amendments in the said Act; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) Memoranda have been received by the Government suggesting amendments to certain provisions of the Act.

(c) The suggestions are being examined by the Government.

(d) Does not arise in view of (c) above.

[Translation]

#### Narmada Sagar Project

\*72. DR. SATYANARAYAN JATIA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the progress and the expenditure incurred out of total plan-expenditure sanctioned for Narmada Sagar Project in Madhya Pradesh during the last three years;

(b) the time by which the target of construction of Narmada Sagar Project is likely to be achieved.

(c) whether any proposal for giving this project status of a national project was received and if so the decision taken in this regard; and

(d) the quantum of water utilized by each State under Narmada River Water Sharing Agreement and the validity period of this award?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) A statement-I is enclosed

(b) The construction of Narmada Sagar Project is targetted to be completed by 2010 A.D.

(c) Yes, Sir. However, no project in irrigation sector has been declared as National Project

(d) A statement-II is enclosed.

#### STATEMENT-I

Progress in construction of Narmada Sagar Project as on 31.3.1996

#### 1. Physical Progress

The concreting work on the dam is in progress. As regards power house complex, the concreting of Intake structure and erection of penstocks are in